

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**OA NO.4541/2015
MA NO.175/2017**

New Delhi this the 16th day of January, 2017

HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)

Uma Raman Modgal, aged about 63 years,
S/o Sh. Sudershan Lal Modgal,
R/o B-29 (G.F.), Ardee City,
Sector 52, Gurgaon, Haryana. ...Applicant

(By Advocate: Mr. A.K. Ojha with Mr. Pawan Kumar)

VERSUS

Union of India through

1. Secretary (R),
Cabinet Sectt.,
Bikaner House Annexe,
Shahjahan Road,
New Delhi-110001.
Postal Address : Paryavaran Bhawan,
Room No.1081, B-Wing,
CGO Complex,
New Delhi-110001. ...Respondents
2. Secretary,
Ministry of External Affairs,
South Block,
New Delhi-110011. ...Respondents

(By Advocate: Mr. Hanu Bhaskar)

ORDER (Oral)

MA No.175/2017 has been filed on behalf of the applicant seeking withdrawal of the OA No.4541/2015, as the relief sought by him has already been granted by the respondents. Learned counsel for the parties concede the said situation.

2. Accordingly, the said MA is allowed and the OA is dismissed as withdrawn.

**(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)**

/jk/

